

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. C.A.(CAA)/111(MB)2024

IN THE MATTER OF

Turakhia Steel And Metal (India) Private Limited

U/s 230 of the Companies Act, 2013

Order Delivered on 10.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Counsel for the Applicant

For the Respondent:

ORDER

The Counsel for the Petitioner/Applicant prays for time. In view of the request made. Adjourned to **14.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)